

COURT NO. 34**THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR**

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	MACMA/12580/2012/ (Filing No.) IA 1/2014(MACMAMP 2430/2014) Condone Delay in Rep IA 2/2014(MACMAMP 2431/2014) Condone Delay Petition	BIJAPUR SHAIK BASHEER & 3 ORS Vs R.IMRAN AND 2 ORS	INENI VENKATA PRASAD	K RAJESHWAR RAO	ANANTAPUR
2	MACMA/27283/2014/ (Filing No.) IA 1/2014(MACMAMP 4306/2014) Condone Delay Petition	KORADA USHA VIZIANAGARAM DIST & 4 OTHERS Vs M/S NORTHERN CARGO SERVICE KOLKATA WEST BENGAL	G SAI NARAYANA RAO	R1 UNSERVED,MACMA MP 4306/14, R1 - REMAINED EXPARTE BEFORE THE TRIBUNAL AS PER C.O.DT 07.08.2025. R2 - SERVED.	VIZIANAGARAM
3	MACMA/34793/2014/ (Filing No.) IA 1/2014(MACMAMP 5335/2014) Condone Delay Petition	M.KRUPAKARA REDDY Vs YSASHI KUMAR REDDY AND 3 ORS	K RATHANGA PANI REDDY	ANJIAH KANDULA TRIAL COURT RECORD AVAILABLE	KURNOOL
<u>FINAL HEARING</u>					
4	MACMA/1833/2012 (OP/112/2009)	UDDANDA SUDHAVARNA & 2 ORS Vs THE AP STATE ROAD TRANSPORT CORPORATION	SANISETTY VENKATESWARLU SC For APSRTC		GUNTUR
5	MACMA/1885/2012 (OP/350/2003)	ULAVALA VENKATA RAO Vs PENDEM BABU RAO & 2 ORS	V SAI KUMAR	V RAGHU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
6	MACMA/2165/2012 (OP/509/2000) IA 1/2008(MACMAMP 42081/2008) Petition for Grounds IA 1/2011(MACMAMP 52350/2011) Condone Delay Petition IA 1/2012(MACMAMP 9715/2012) Petition for Grounds	THE UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs KANNAM SATISH @ SATISH KUMARI AND 2 OTHERS	L V S PRASAD BABU PUVVADA	KAMBHAMPATI RAMESH BABU K JYOTHI PRASAD A RAMAKRISHNA REDDY R1 - SERVED, KAMBHAMPATI RAMESH BABU R2 AND R3 - APP BY M/S K.JYOTHI PRASAD	WEST GODAVARI
7	MACMA/2167/2012 (OP/83/2002)	KATHARI VARA LAKSHMI Vs KONDA RAVI KUMAR & 2 ORS.		N RAMA KRISHNA APPELLANT NOTICE(P1)- UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) TRAIL COURT RECORD AVAILABLE	KRISHNA
8	MACMA/2172/2012 (OP/630/2002)	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs APSRTC & ANR.	SRINIVASA RAO KATAKAMSETTY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1-SERVED. R2-DISMISSED FOR DEFAULT VIDE C.O.19/12/2011. TRAIL COURT RECORD AVAILABLE	KURNOOL

9	MACMA/2177/2012 (OP/236/2001)	KATHARI NAGESWARA RAO R/O BHIMAVARAM JCJC. Vs KONDA RAVI KUAMR & 2 OTHERS	.	APPELLANT NOTICE(P1)- UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) TRAIL COURT RECORD AVAILABLE	KRISHNA
10	MACMA/2180/2012 (OP/110/2010) IA 1/2012(MACMAMP 3945/2012) Fix an Early Date	JAMPE MALLIKARJUNA [UN-SOUND MIND] Vs G.ALIVELAMMA & ANR	MAHADEVA KANTHRIGALA	A JAYANTHI R1-SERVED. R2-APP. BY M/S A JAYANTHI. TRAIL COURT RECORD AVAILABLE	CHITTOOR
11	MACMA/2200/2012 (OP/644/2003) IA 1/2010(MACMAMP 916/2010) Condone Delay Petition	YERUKONDA CHINA RAMULU Vs DALLI KANTAMMA AND ANOTHER	JAYANTI S C SEKHAR	. G HARAGOPAL R1-DISMISSED FOR DEFAULT VIDE C.O. DATED 20.12.2011. R2-APP. BY M/S G HARAGOPAL	VIZIANAGARAM
12	MACMA/2201/2012 (OP/1132/2000) IA 3/2007(MACMAMP 7445/2007) Vacate Stay Petition	M/S UNITED INDIA INSURANCE COMPANY LIMITED KURNOOL. Vs ELIYA AND ANOTHER	S A V RATNAM	A JAYA SANKARA REDDY R1-NOTICE SENT NOT YET RETURNED. R2-DISMISSED FOR DEFAULT VIDE C.T. TRAIL COURT RECORD AVAILABLE	KURNOOL
13	MACMA/2326/2012 (OP/975/2008)	BOTLA SATYANARAYANA Vs VASAM ISSAC & 4 OTHERS	B V KRISHNA REDDY	. D RAVI KIRAN M P V N V SASTRI N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
14	MACMA/2409/2012 (OP/355/2007)	DIBBA SOMULU & ANOTHER Vs VASA SURESH KUMAR @ SURESH & 2 OTHERS	N SIVA REDDY	GUDI SRINIVASU R1 NOT NECESSARY PARTY VIDE CT. R2 SERVED. R3 APP BY GUDI SRINIVASU. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
15	MACMA/2413/2012 (OP/162/2003)	ILLURU VISHEVESWARA REDDY KADAPA DIST. Vs GUVVALA NARAYANA REDDY KADAPA DIST. & ANO.	K RATHANGA PANI REDDY	. R1 - SERVED. R2 - DISD FOR DEFAULT VIDE C.O.DT 02.12.2011.	YSR KADAPA
16	MACMA/2481/2012 (OP/1052/2002) IA 1/2015(MACMAMP 14050/2015) Stay Petition	V. SIVA REDDY Vs KOPPULA SALEMMMA & 2 OTHERS	G V S MEHAR KUMAR	A RAJENDRA BABU GANESH PALADUGU KOTA SUBBA RAO	GUNTUR
17	MACMA/2483/2012 (OP/195/2010)	BIDDIKA KALPANA & 2OTS Vs KORAPANA ASRIAYYA & ANO	JAYANTI S C SEKHAR	. ARUN KUMAR LATHKER(SC FOR APSRTC) VINOD KUMAR TARLADA (SC FOR APSRTC) R1-NOT NECESSARY PARTY VIDE C.T R2-APP. BY M/S VINOD KUMAR TARLADA (SC FOR APSRTC) TRAIL COURT RECORD NOT AVAILABLE	SRIKAKULAM
18	MACMA/2546/2012 (OP/391/2008)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GALIVEETI LAKSHMI DEVAMMA AND ANOTHER	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD AVAILABLE R1 - App by M/s. D KODANDARAMI REDDY. R2 - Served.	YSR KADAPA

19	MACMA/2568/2012 (OP/361/2008)	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. Vs G. NARASIMHAMURTHY & 2 OTHERS	SRINIVASA RAO KAMARAJUGADDA	TRAIL COURT RECORD AVAILABLE	VIZIANAGARAM
20	MACMA/2571/2012 (OP/720/2009)	SATTALA VADDE RAMANJANAMMA & 2 OTHERS Vs S. MOHD. FARHAD & ANOTHER	M KARIBASIAH	. GUDI SRINIVASU TRAIL COURT RECORD AVAILABLE R1-UNSERVED. R2-APP BY P.B.NARASIMHA MURTHY.	ANANTAPUR
21	MACMA/2582/2012 (OP/296/2011)	TERUGUCHERLA APPA RAO Vs GIDUTHURI GANESH AND ANOTHER	BURMA CHAKRAPANI	A RAMAKRISHNA REDDY P B NARASIMHA MURTY R1-UNSERVED & RETURNED. R2-APP. BY P B NARASIMHA MURTY.	VISAKHAPATNAM
22	MACMA/2609/2012 (OP/1454/2010)	SONTYAM TATHAYALU Vs APPIKONDA APPA RAO & ANOTHER	JAYANTI S C SEKHAR	. D RAVI KIRAN TRAIL COURT RECORD AVAILABLE R1 - SXERVED. R2 - App by M/s. D RAVI KIRAN	VISAKHAPATNAM
23	MACMA/2634/2012 (OP/493/2009)	MOVVA RATNAGIRI RAO & ANR Vs PAPPU VENKATESWARA RAO & 2 ORS	B.V.KRISHNA REDDY(STANDING COUNCIL FOR TTD)	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE R1,R2,R3-SERVED WRITTEN ARGUMENTS FILED VIDE USR NO.66336/24.	WEST GODAVARI
24	MACMA/2660/2012 (OP/68/2009) MACMA/468/2014	K.NARAYANASWAMY NAIDU Vs THE M.D. APSRTC. MUSHEERABAD HYD	V ESWARAIHA CHOWDARY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) SR APP BY K VISWANATHAM (SC FOR APSRTC) TRAIL COURT RECORD AVAILABLE	CHITTOOR
25	MACMA/468/2014 (OP/68/2009) IA 2/2012(MACMAMP 8457/2012) Stay Petition	THE AP STATE ROAD TRANSPORT CORPORATION Vs K.NARAYANASWAMY NAIDU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)		CHITTOOR
26	MACMA/2674/2012 (OP/79/2009)	NANDAM SRINIVASA RAO Vs VAKAPALLI ANJANEYULU & 5 ORS	SAI GANGADHAR CHAMARTY	TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
27	MACMA/2686/2012 (OP/337/2009)	DESETTY VASANTH Vs M/S. SPY AGRO INDUSTRIES LTD. & ANO	G SRAVAN KUMAR	SHAKE ABDUL AZEEM TRAIL COURT RECORD AVAILABLE R1 - SERVED. R2 - App by M/s. SK.SHAKE ABDUL AZEEM.	KURNOOL
28	MACMA/2700/2012 (OP/115/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs MADITHATI NAGARAJA	T V P SAI VIHARI	D SESHASAYANA REDDY TRAIL COURT RECORD AVAILABLE	YSR KADAPA
29	MACMA/2791/2012 (OP/1062/2010) IA 1/2012(MACMAMP 5752/2012) Fix an Early Date	VEERAVALLI SURYAVATHI Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("UNCLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI

30	MACMA/2792/2012 (OP/461/2011) IA 1/2012(MACMAMP 5754/2012) Fix an Early Date	RAMAYANAM UMAMAHESWARI Vs MUPPIDI VENKATA RAO	TURAGA SAI SURYA	. A JAYANTHI TRIAL COURT RECORD AVAILABLE	WEST GODAVARI
31	MACMA/2793/2012 (OP/1061/2010) IA 1/2012(MACMAMP 5755/2012) Fix an Early Date	KETHA NAGARAJU Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("NOT CLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
32	MACMA/2828/2012 (OP/631/2009) IA 1/2013(MACMAMP 1349/2013) Vacate Stay Petition MACMA/2974/2012	S.S.R.K. PRASAD Vs MARRIPUDI LAKSHMI	KOTI REDDY IDAMAKANTI	P NAGENDRA REDDY ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R2 R3 R4 UNSERVED,R1 & R2-SERVED R3 & R4-APP. BY M/S P NAGENDRA REDDY	PRAKASAM
33	MACMA/2974/2012 (OP/631/2009)	MANAGING DIRECTOR- VICE CHAIRMAN APSRTC. Vs MARRIPUDI LAKSHMI AND 3 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	P NAGENDRA REDDY	PRAKASAM
34	MACMA/998/2013 (OP/83/2005) MACMA/999/2013	BHAGAVATHULA VENKATA SIVA PRASAD PRODDATUR & ANO Vs C.H. SREENIVASULU REDDY NELLORE & ANO	SRINIVAS KARRA	. AMANCHARLA SATISH BABU	YSR KADAPA
35	MACMA/999/2013 (OP/98/2005)	BHAGAVATHULA VENKATA SIVA PRASAD AND ANOTHER Vs CH.SREENIVASULU REDDY AND ANOTHER	SRINIVAS KARRA	AMANCHARLA SATISH BABU	YSR KADAPA
36	CRLA/598/2009 (CC/16/2006) CRLA/424/2010	K.CHANDRA MOULI DIED REP BY LR K.SUJATHA Vs THE STATE OF A.P. THRU ACB KURNOOL RANGE	A GAYATRI REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KURNOOL
37	CRLA/424/2010 (CC/16/2009)	STATE REP BY SPL.PP. Vs K.CHANDRA MOULI AND ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MASTHAN NAIDU CHERUKURI	HYDERABAD
38	CRLA/953/2009 (SC/89/2008)	RAGE PURUSHURAM Vs THE STATE OF A.P.	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	ANANTAPUR
39	CRLA/1018/2009 (CC/508/2008)	INDUGUPALLI SRINIVASA RAO Vs BINKAM SURYA PRAKASA RAO AND 2 OTHERS	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) SRINIVASU BEERA My Lord, PAPER BOOK READY.	WEST GODAVARI
40	CRLA/1037/2009 (SC/66/2007)	GOTHIYA SATISH KUMAR Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	GODA RAMALAKSHMI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
41	CRLA/1042/2009 (SC/223/2009)	G.SURESH BABU Vs THE STATE OF A.P.	M SUGUNA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
42	CRLA/1068/2009 (SC/11/2005)	THE STATE OF A.P. Vs NATAKARANI SEENAIAH	PUBLIC PROSECUTOR (AP)	M RAVINDRA My Lord, PAPER BOOK READY.	SPS NELLORE

43	CRLA/1072/2009 (SC/2/2006)	THE STATE OF A.P. Vs PADIGIREDDY PADNAMMA @ VIJAYAMMA	PUBLIC PROSECUTOR	SURESH KUMAR REDDY KALAVA My Lord, PAPER BOOK READY	SPS NELLORE
44	CRLA/1079/2009 (SC/546/2006)	AKULA RANGARAO Vs STATE OF ANDHRA PRADESH	K SITA RAM	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY MY LORD PAPER BOOK READY	EAST GODAVARI
45	CRLA/1081/2009 (CC/670/2000)	THE INSPECTOR OF FACTORIESKURNOOL REP.BY PP Vs SURESH KISHIN CHAND RAJANI AND ANOTHER	PUBLIC PROSECUTOR (AP)	K SITA RAM	KURNOOL
46	CRLA/1111/2009 (SC/17/2007)	THE STATE OF A.P. Vs K. JAGADEESH	PUBLIC PROSECUTOR (AP)	ARAVALA RAMA RAO My Lord, PAPER BOOK READY	SRIKAKULAM
47	CRLA/1121/2009 (SC/35/2004)	THE STATE OF A.P. Vs VAJANDLA SURESH	PUBLIC PROSECUTOR (AP)	T K BASHA VALI R1 APPE L C RECORD RECEIVED	PRAKASAM
48	CRLA/1147/2009 (CC/276/2006)	THE STATE OF A.P. Vs DANDAMIDI RAMBABU	PUBLIC PROSECUTOR	VENKAT CHALLA MY LORD PAPER BOOK READY	EAST GODAVARI